

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

TIS HAZARI COURTS, DELHI

ORDER

Ms. Suman Dhyani, Personal Assistant, EC: 3627/ 93244851 presently posted in the Office Pool, Administration Branch – I, Central District, Tis Hazari Courts, Delhi is hereby deputed with Hon'ble Mr. Justice (Retd.) Anoop Kumar Mendiratta, Hon'ble Member, National Consumer Disputes Redressal Commission, New Delhi *on diverted capacity on co-terminus basis* till the tenure of *Justice Anoop Kumar Mendiratta*, Hon'ble Member, at NCDRC or till further orders, whichever is earlier with immediate effect, subject to the following conditions (mentioned at Sr. No 01 to 03) and thereafter the said official is directed to report in the Office Pool, Administration Branch –I, Central District, Tis Hazari Courts, Delhi.

1. The pay and allowances of the aforesaid official shall be borne by the parent department i.e O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The aforesaid official would be governed by the CCS (Conduct Rules), 1964 and CCS (CCA), Rules, 1965, under the administrative control of the Hon'ble President, NCDRC.
3. The aforesaid official shall maintain complete confidentiality during the period of deployment of diverted capacity on NCDRC, New Delhi.

Note:

1. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official shall be placed under suspension and disciplinary action shall be taken against the official, as per rule.
2. The above mentioned official is STAND RELIEVED from her respective place of posting.


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(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 25971-25983 Admn-I/P & T/HQs/2025

Dated, Delhi the 09 MAY 2025

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar, Hon'ble High Court of Delhi, New Delhi
2. The Joint Registrar, National Consumer Disputes, Redressal Commission, New Delhi
3. Hon'ble Mr. Justice Anoop Kumar Mendiratta, former Judge of High Court of Delhi, New Delhi,
4. The Sr. Accounts Officer/DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
5. The Official concerned for immediate compliance.
6. The Personal Office of the undersigned.
7. The A. O. (Judl.) / Branch In-Charge, Administration Branch-1, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


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DELHI